Annexure-2
Name of the corporate debtor: ANS APARTMENTS PVT LTD.; Date of commencement of CIRP: 06/12/2019; List of creditors as on: 29.01.2024

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Io. Name of creditor Details of claim received								Amount of	Amount of any	Amount of	Amount of	Remarks if any
									contingent	mutual dues,	claim not a	claim und er	
			claim						that may be set-	dmitted	verifica tion		
										off			
		Date of	Amount	Amount	Nature of	Amount	Whether	% of					
		receipt	claimed		claim	covered by	related	voting					
				admitted		guarantee	party?	share in					
								CoC					
—	MANAGE BULLIANS	06/02/2020	5554110		II b		NO	0.00	0	0	7574110		
1	MAYANK DHAMANIA	06/02/2020	7574112	0	Homebuyers	0	NO	0.00	U	0	7574112	0	Amount paid to third party
2	NP DHAMANIA	06/02/2020	7574112	0	Homebuyers	0	NO	0.00	0	0	7574112	0	Amount paid to third party
3	REETA SRIVASTAVA & OTHERS	19/02/2020	9759751	4327822	Homebuyers	0	NO	0.22	0	0	5431929	0	Accepted as per NCLT order
4	AVANI MALHOTRA	21/12/2019	1585231	1585231	Homebuyers	0	NO	0.08	0	0	0	0	No unit Alotted
5	MS. ANU	27/12/2019	2000000	0	Homebuyers	0	NO	0.00	0	0	2000000	0	Amount paid to third party
6	SANJEEV RAMPAL	21/02/2020	1591496	1578711	Homebuyers	0	NO	0.08	0	0	12785	0	Difference in interest calculations- No unit allotted
			30084702	7491764				0.38			22592938		